GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.3583

TO BE ANSWERED ON 23rd MARCH, 2017

MARITIME INDIA SUMMIT-2016

3583. DR. SATYAPAL SINGH:

SHRI SANJAY DHOTRE:

SHRI RAHUL SHEWALE:

SHRI P. NAGARAJAN:

Will the Minister of SHIPPING be pleased to state: पोतपरिवहनमंत्री

- (a) the extent to which the Government has achieved the objectives of 141 Memoranda of Understanding(MoUs)/ Business Agreements signed during the Maritime India Summit, 2016, Sector-wise;
- (b) the number of foreign nationals employed in Indian Shipping Sector and vice-versa as a result of the said MoUs/ Agreements as on date country-wise;
- (c) whether the Government has received any representations from various quarters against the said MoUs/ Agreements;
- (d) if so, the details and the present status thereof; and
- (e) the other steps taken/being taken by the Government to attract foreign investment in Shipping sector along with the achievements made so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a): The broad objective of the Maritime India Summit 2016 was to deepen the cooperation between maritime sector of India with the rest of the world and to lay a roadmap for executing identified projects. 141 Business Agreements/MoUs were concluded during the Summit with value of investments of around \$ 13 Billion (Rs. 83,000 crores). The sector wise details is as under:

Categories	Number
Co-operation Agreements	6
Port Modernisation & Development	66
Port led Development	29
Ship Building	8
Inland Waterways	7
Port Connectivity	2
Green Initiatives	5
Dredging	5

Tourism	2
Marine Education	6
Shipping	4
Total	141

Out of 141 MoU/Business Agreements signed during MIS -2016, 30 are likely to be completed on 31^{st} March 2017 with an investment of Rs.2203.93 crores. In addition 100 projects, entailing an investment of Rs.75714.13 crores, are under implementation and are being regularly monitored.

- (b)&(c):This data is not being maintained. However, as per information available, no such representation has been received so far.
- (d): Does not arise.
- (e): Some of the major steps taken to attract Foreign Investment are:
 - (i) Foreign Direct Investment up to 100% under automatic route has been permitted in the Port Sector. This has resulted in several Public Private Partnership (PPP) projects in the major ports. At present, a total 33 PPP projects with an investment of Rs.17,817.96 crore are operational and 20 additional PPP projects with an investment of Rs.22,362.67 crore are under implementation.
 - (ii) Establishment of a dedicated Investment Facilitation Cell in Indian Port Association, New Delhi to facilitate investors keen to invest in India's shipping and maritime sectors. The cell also interacts with foreign delegations looking for investment opportunities in India's maritime and shipping sectors.
 - (iii)Showcasing investment opportunities in the maritime sectors at various fora, which includes UAE-India Economic Forum held at Dubai October 2016 and Vibrant Gujarat Summit held at Gandhinagar January 2017.
 - (iv) All these steps have led to FDI equity inflows in the shipping sector given below:

Sl No	Financial Year	Total FDI equity	
		inflows	
1	2014-15	333.22	
2	2015-16	429.30	
3	2016-17 (upto Jan, 2017)	603.94	
	Grand Total	1,366.46	
